

years. Within the available resources, Government has attempted to allocate funds to the various sectors to ensure that on going projects and programmes which can be brought to completion quickly are funded adequately. Further increased outlays have been provided for in critical sectors so as to maintain the basis for the future growth of the economy. Thus, the outlays on power, railways, industry and minerals and rural development have been stepped up in 1984-85 by 15%, 23%, 31.6% and 41% respectively over the 1983-84 budgetted levels

(b) The sectoral outlays are decided keeping in view the availability of resources and the competing demands of the different sectors. Within these constraints high priority is accorded to Energy and Transportation (including railways sectors). These two sectors will account for some 43.1% of the total Sixth Plan outlays. Notwithstanding the marginal variations from year to year, the overall outlays for these sectors contemplated in the Sixth Plan have been broadly maintained.

#### Progress made in Implementation of 20-point Programme.

1621 Prof. Narain Chand Parashar : Will the Minister of PLANNING be pleased to state :

(a) whether any review of the progress of the implementation of the 20-Point Programme has been made for the three quarters of the financial year 1983-84;

(b) if so, the rank obtained by each of the States/Union Territories in the various points of the programme ;

(c) Whether the performance of any of the States Union Territories has been found to be unsatisfactory ; and

(d) The steps taken proposed to be taken to achieve a satisfactory level in this regard ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) ; (a) Yes, Sir.

(b) A Statement indicating the performance of the States/UTS under the different points of the programme is laid on the table of the House.

[Placed in Library. See No. LT-7854/84]

(c) The names of the States/UTS whose performance has been categorised as 'Poor' are also given in the statement referred to in part (b) of the Answer.

(d) State Governments and the concerned Central Ministries are informed of the position and requested to take suitable steps to achieve a satisfactory level of performance.

#### "Decline in Bears Population"

1622. SHRI S. B. SIDNAL : will the PRIME MINISTER be pleased to State :

(a) whether it is a fact that the number of bears had considerably declined;

(b) whether it is also a fact that quarrying had blasting had resulted in isolation of the animal in small pockets in Karnataka ;

(c) whether it is proposed to launch a project to protect and promote the numbers of bears in the country; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINGH) : (a) and (b) No such reports have been received.

(c) and (d). Bears are already afforded legal protection under the Wild Life (Protection) Act, 1972 and the species and its habitat is receiving protection in several national parks and sanctuaries of the country. No separate project for their conservation is at present under consideration.

#### Border Clashes on Indo-Bangladesh border

1623. SHRI B.V. DESAI : Will th Minister of HOME AFFAIRS be pleased

to state :

(a) whether it is a fact that two jawans were beaten to death and another grievously injured by a gang of Bangladeshi criminals in an incident on the Indo-Bangladesh border in Nadia district in West Bengal;

(b) if so, whether it is also a fact that number of border clashes between the Indian Security Forces and the Border Security Forces of Bangladesh took place during the months of December, 1983 and January, 1984.

(c) if so, the main reasons for the clashes; and

(d) the steps taken to tighten the security at India and Bangladesh borders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) Constant vigilance and surveillance is maintained on the Indo-Bangladesh border. 2 additional battalions of BSF have already been inducted on West Bengal Bangladesh border and one more battalion on Tripura Bangladesh border. 2 More BSF battalions are likely to be inducted in West Bengal - Bangladesh border. More border out posts have been opened and a number of observation towers have been erected.

#### Revision in the Rate of Royalty on Minerals

1624. SHRI HARIHAR SOEEN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have revised the rates of royalty of minerals;

(b) if so, when was the last revision made;

(c) whether there is a proposal for the further revision in the rate of royalty on minerals; and

(d) if so, the details of the revision proposed to be made and by when?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) and (b) Royalty rates of gold, silver, agate, chromite, dolomite limestone including lime kankar, limeshell, graphite, chinaclay, kyanite, gypsum, fireclay, lead ore, zinc ore, garnet (absasive), sillimanite, barytes, quartzite, quartz, silica sand, corundum, bauxite, talc, steatite and soapston, apatite and rockphosphate, asbestos, cadmium, calcite, ochre, diaspore, feldspar, fluorspar, pyrites, pyrophyllite, vermicullite, tungsten ore and wollastonite were revised on 23.7.1981, and that of coal and sand for stowing on 13.2 1981.

(c) and (d) No need was felt for revising rates of royalty in respect of precious semi-precious stones (except agate) as the rate of royalty has been ad-valorem. Nor was it considered desirable to revise royalty in respect of minerals not specifically mentioned in Second Schedule of the Act, for which ad-valorem rate on value at pit's mouth are charged.

As far Rutile, Ilmenite and Nickel, no revision has been done on the ground that its production was very small.

Royalty rates for mica could not be revised as some of the mineral-producing States were not in favour of revision on the basis of uniform rate for all grades and quality of mica as suggested by the Study Group constituted by the Government of India in 1978.

The revision in the royalty rates of some other minerals like iron, copper, manganese and magnetite referred to by some of the State Governments is under examination.

#### Schemes of K.V.I.C. in Gorakhpur District

1625. SARI ASHFAQ HUSSAIN : Will the Minister of INDUSTRY be pleased to state :

(a) the schemes of Khadi and Villag